

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :09/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION-COURTCODE-MENTION0908-AT11.00AM-11.05A.M.</u>				
<u>143PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05A.M.</u>				
1	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundareshan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Mr.Ravichandra Hegde,Adv i/b RHP PARTNER Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000324/2019)				
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000325/2019)				
6	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000233/2019		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000234/2019		
	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000235/2019		
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMa ngaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000323/2019)				

797-ADMISSION-COURTCODE-FUTURESCONTRACTS-AT11.06AM

2	SEBI Appeal	472/2023	NEERU GUPTA Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000834/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	473/2023	VIRENDRA KUMAR JAIN Vs. SEBI	Prakash Shah and Associates
15	SEBI Appeal	474/2023	R.K.COMMODITIES SERVICES PVT. LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	475/2023	ABHISHEK MISHRA Vs. SEBI	CA Ketan Rupani
	SEBI Appeal	476/2023	RAPID CREDIT AND HOLDINGS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Misc. Application	679/2023	REINDUS PRIVATE RELIEF Vs. SEBI	JURAL HUMANS AND ADVOCATES
(Main Matter Number :SEBI Appeal/0000516/2023)				
19	Misc. Application	681/2023	VIMUK ENTERPRISES-INTERIM RELIEF Vs. SEBI	JURAL HUMANS AND ADVOCATES
(Main Matter Number :SEBI Appeal/0000517/2023)				
	Misc. Application	700/2023	SHAMUGPRIYA INTERNATIONAL PVT. LTD.-STAY Vs. SEBI	JURAL HUMANS AND ADVOCATES
(Main Matter Number :SEBI Appeal/0000518/2023)				
	SEBI Appeal	516/2023	REINDUS PRIVATE LTD. Vs. SEBI	JURAL HUMANS AND ADVOCATES
Sub Matter :		Misc. Application/0000679/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	517/2023	VIMUK ENTERPRISES Vs. SEBI	JURAL HUMANS AND ADVOCATES
Sub Matter :		Misc. Application/0000681/2023		
	SEBI Appeal	518/2023	SHAMUGPRIYA INTERNATIONAL PVT. LTD. Vs. SEBI	JURAL HUMANS AND ADVOCATES
Sub Matter :		Misc. Application/0000700/2023		
	Misc. Application	834/2023	SEBI DELAY IN REPLY Vs. NEERU GUPTA	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000472/2023)				
	SEBI Appeal	586/2023	APMV STOCKS AND COMMODITIES PVT. LTD. Vs. SEBI	Chintan D Sheth, AR
	SEBI Appeal	587/2023	A.G.AGRI MART PVT. LTD. Vs. SEBI	Chintan D Sheth, AR
	SEBI Appeal	657/2023	SITA RAM HUF Vs. SEBI	SAMYAK LAW FIRM
Sub Matter :		Misc. Application/0000781/2023		
	Misc. Application	781/2023	SITA RAM HUF Vs. SEBI	SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000657/2023)				

174-ADMISSION-COURTCODE-RECOVERY-AT11.08AM

3	SEBI Appeal	538/2023	SUMEDHA MAHAJAN AND ANR. Vs. SEBI	Visesha Law Services
Sub Matter(Disposed) :		Misc. Application/0000729/2023		

173-ADMISSION-CODE-INVESTMENTTIPS -11.10AM

4	SEBI Appeal	617/2023	MOHAN LAL AGRAWAL AND ANR	GRV LEGAL ADV.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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Vs.
SEBI

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :		Misc. Application/0000840/2023	
	Sub Matter :		Misc. Application/0000841/2023	
	Sub Matter(Disposed) :		Misc. Application/0000842/2023	
	Sub Matter(Disposed) :		Misc. Application/0000843/2023	
31	Misc. Application	840/2023	Mohan Lal Agarwal and Anr.- Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000617/2023)	GRV LEGAL
	Misc. Application	841/2023	Mohan Lal Agarwal and Anr.-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000617/2023)	GRV LEGAL
<u>816-ADMISSION -COURTCODE-ABHISHEKWTM-AT11.12AM</u>				
5	SEBI Appeal	619/2023	OMPRAKASH KOVURI Vs. SEBI	VIYESHA SERVICES LAW
<u>122ADMISSION-CODE-OBSERVATION-AT11.15AM</u>				
6	SEBI Appeal	630/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
7	SEBI Appeal	631/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
	Sub Matter :		Misc. Application/0000906/2023	
8	SEBI Appeal	632/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
	Sub Matter :		Misc. Application/0000907/2023	
9	SEBI Appeal	633/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
	Sub Matter :		Misc. Application/0000908/2023	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
10	SEBI Appeal	634/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000909/2023		
11	SEBI Appeal	635/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000910/2023		
12	SEBI Appeal	636/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
	Misc. Application	906/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000631/2023)				
	Misc. Application	907/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000632/2023)				
	Misc. Application	908/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000633/2023)				
	Misc. Application	909/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000634/2023)				
	Misc. Application	910/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000635/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>774-ADMISSION-COURTCODE-INSPECTIONLSC-AT11.20AM</u>				
13	SEBI Appeal	678/2023	LSC SECURITIES LIMITED Vs. NSEIL	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000996/2023		
	Sub Matter :	Misc. Application/0000997/2023		
47	Misc. Application	996/2023	LSC SECURITIES LIMITED-STAY Vs. NSEIL	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000678/2023)	
	Misc. Application	997/2023	LSC SECURITIES LIMITED-URGENT HEARING Vs. NSEIL	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000678/2023)	
<u>81-ADMISSION-COURTCODE-ABHISHEKWTM-AT11.23AM</u>				
14	SEBI Appeal	664/2023	SWAROOPA PASUPALA Vs. SEBI	Visesha Law Services
	Sub Matter :	Misc. Application/0000994/2023		
15	SEBI Appeal	665/2023	JOSEPH POLISETTY Vs. SEBI	Visesha Law Services
	Sub Matter :	Misc. Application/0000992/2023		
16	SEBI Appeal	666/2023	LATA BEJGAM Vs. SEBI	Visesha Law Services
17	SEBI Appeal	667/2023	RAMCHANDRA MURTHY ADIRAJU Vs. SEBI	Visesha Law Services
	Sub Matter :	Misc. Application/0000993/2023		
18	SEBI Appeal	668/2023	PERRAJU PERICHARLA Vs. SEBI	Visesha Law Services

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
19	SEBI Appeal	669/2023	SHIV KUMAR KOMARAVELLI Vs. SEBI	Sunil Anant Humbre Advocate
	Misc. Application	992/2023	JOSEPH POLISETTY-EXEMPTION Vs. SEBI	Visesha Law Services
	(Main Matter Number :SEBI Appeal/0000665/2023)			
	Misc. Application	993/2023	RAMCHANDRA MURTHY ADIRAJU-EXEMPTION Vs. SEBI	Visesha Law Services
	(Main Matter Number :SEBI Appeal/0000667/2023)			
	Misc. Application	994/2023	SWAROOPA PASUPALA-EXEMPTION Vs. SEBI	Visesha Law Services
	(Main Matter Number :SEBI Appeal/0000664/2023)			
<u>540PARTHEARD-CODE-PRICEMANIPULATIONPMC-AT11.26AM</u>				
20	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
	Sub Matter(Disposed) : Misc. Application/0000735/2021			
	Sub Matter(Disposed) : Misc. Application/0001366/2021			
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
	Sub Matter(Disposed) : Misc. Application/0000747/2021			
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
	Sub Matter(Disposed) : Misc. Application/0000748/2021			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT11.40AM</u>				
21	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI	JADEJA AND SATIYA
	Sub Matter(Disposed) :	Misc. Application/0001353/2022		
	Sub Matter(Disposed) :	Misc. Application/0001354/2022		
	Sub Matter :	Misc. Application/0001789/2022		
	Sub Matter :	Misc. Application/0001632/2022		
	Sub Matter(Disposed) :	Misc. Application/0000067/2023		
	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI	JADEJA AND SATIYA
	Sub Matter(Disposed) :	Misc. Application/0001355/2022		
	Sub Matter(Disposed) :	Misc. Application/0001356/2022		
	Sub Matter(Disposed) :	Misc. Application/0000068/2023		
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
	Sub Matter(Disposed) :	Misc. Application/0001373/2022		
	Sub Matter(Disposed) :	Misc. Application/0001374/2022		
	Sub Matter(Disposed) :	Misc. Application/0000069/2023		
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
	(Main Matter Number :SEBI Appeal/0000838/2022)			
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
	Sub Matter(Disposed) :	Misc. Application/0001688/2022		
	Sub Matter(Disposed) :	Misc. Application/0001689/2022		
	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI	Rohit Mansukhani
	(Main Matter Number :SEBI Appeal/0000838/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>323-PARTHEARD-CODE-REDEMPTION-AT12.30PM</u>				
22	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
	Sub Matter :	Misc. Application/0000986/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000872/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
'	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000873/2021				
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000874/2021				
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000875/2021				
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

381-ADMDISPOSAL-CODE-WTMDISGORGMENT-AT1 P.M

23	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0000778/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>526-DISPOSED -COURTCODE-KANCHANAO-AT1.05PM</u>				
24	SEBI Appeal	660/2022	KAMLESHGIRI MANUSUKHGIRI GOSHWAMI Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000281/2023		
	Misc. Application	1209/2022	PREM KUMAR JAIN-DELAY Vs. SEBI	NASIR MOHAMMED, Advocate
	(Main Matter Number :SEBI Appeal/0000854/2022)			
	SEBI Appeal	854/2022	PREM KUMAR JAIN Vs. SEBI	NASIR MOHAMMED, Advocate
	Sub Matter :	Misc. Application/0001209/2022		
	Sub Matter :	Misc. Application/0000284/2023		
85	Misc. Application	281/2023	KAMLESHGIRI MANUSUK DELAY IN R HGIRI GOSHWAMI Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000660/2022)			
	Misc. Application	284/2023	PREM KUMAR JAIN-REPLY Vs. SEBI	NOMAAN COATWALA, ADVOCATE
	(Main Matter Number :SEBI Appeal/0000854/2022)			
	SEBI Appeal	406/2023	SURENDRA FAGANIA Vs. SEBI	BATHIYA LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000528/2023		
	Sub Matter(Disposed) :	Misc. Application/0000529/2023		
	Sub Matter :	Misc. Application/0000762/2023		
	Sub Matter :	Misc. Application/0000844/2023		
	SEBI Appeal	407/2023	MR. MAHENDRA SAGARMAL FAGANIA Vs. SEBI	BATHIYA LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000530/2023		
	Sub Matter(Disposed) :	Misc. Application/0000531/2023		
	Sub Matter :	Misc. Application/0000814/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	762/2023	SEBI DELAY IN REPLY Vs. SURENDRA MOOLCHAND FAGANIA - HUF	MDP
(Main Matter Number :SEBI Appeal/0000406/2023)				
	Misc. Application	814/2023	MR. MAHENDRA SAGARMAL FAGANIA-STAY Vs. SEBI	BATHIYA LEGAL
(Main Matter Number :SEBI Appeal/0000407/2023)				
	Misc. Application	844/2023	SURENDRA FAGANIA-STAY Vs. SEBI	BATHIYA LEGAL
(Main Matter Number :SEBI Appeal/0000406/2023)				

385-DISPOSAL-COURTCODE-NIMIWTM-AT1.10PM

25	92 SEBI Appeal	938/2022	Sanjay Kumar Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000078/2023		
	SEBI Appeal	939/2022	Surendra Kumar Gupta Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	940/2022	Pranveer Singh Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	941/2022	Geeta Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	942/2022	Praveen Kumar Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	943/2022	Divya Agarwal Vs. SEBI	Vikas Bengani Advocate

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	SEBI Appeal	1036/2022	SANTOSH KUMAR AGARWAL Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
Sub Matter(Disposed) :		Misc. Application/0000506/2023		
Sub Matter :		Misc. Application/0000922/2023		
	SEBI Appeal	1037/2022	SANDHYA AGARWAL AND ORS. Vs. SEBI	SHUBHAM AGARWAL, ADVOCATE i/n Yahya Batatawala, Ad
Sub Matter(Disposed) :		Misc. Application/0000505/2023		
	Misc. Application	532/2023	SANJAY KUMAR-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :		SEBI Appeal/0000416/2023)		
	Misc. Application	533/2023	PRANVEER SINGH-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :		SEBI Appeal/0000417/2023)		
	Misc. Application	534/2023	GEETA MISHRA-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :		SEBI Appeal/0000418/2023)		
	Misc. Application	535/2023	PRAVEEN KUMAR MISHRA-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :		SEBI Appeal/0000419/2023)		
	Misc. Application	536/2023	DIVYA AGARWAL-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :		SEBI Appeal/0000420/2023)		
	SEBI Appeal	416/2023	SANJAY KUMAR Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000532/2023		

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	SEBI Appeal	417/2023	PRANVEER SINGH Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000533/2023		
	SEBI Appeal	418/2023	GEETA MISHRA Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000534/2023		
	SEBI Appeal	419/2023	PRAVEEN KUMAR MISHRA Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000535/2023		
	SEBI Appeal	420/2023	DIVYA AGARWAL Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000536/2023		
	Misc. Application	922/2023 (/0000)	SANTOSH KUMAR AGARWAL STAY Vs. SEBI	YAHYA BATATAWALA ADV.
(Main Matter Number :SEBI Appeal/0001036/2022)				
	SEBI Appeal	1038/2022	SULABH ENGINEERS AND SERVICES LTD. Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
Sub Matter(Disposed) :		Misc. Application/0000503/2023		
	SEBI Appeal	1039/2022	RAGHUVANSH AGROFARMS LTD. AND ANR. Vs. SEBI	Akansha Jain, AR
	SEBI Appeal	1040/2022	MANISH KUMAR GARG Vs. SEBI	Vikas Bengani Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :09/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1041/2022	MANOJ KUMAR AGARWAL Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
	SEBI Appeal	1042/2022	DEEPA MITTAL Vs. SEBI	Uma Chatterjee Advocate
Sub Matter(Disposed) : Misc. Application/0000504/2023				
<u>722 -DISPOSAL-COURTCODE-GLOBALAO-AT1.15PM</u>				
26	SEBI Appeal	966/2022	Rajesh Shah Vs. SEBI	Markand Gandhi and Co.
Sub Matter : Misc. Application/0001441/2022				
Sub Matter : Misc. Application/0000294/2023				
	SEBI Appeal	967/2022	Dr. Abhijit Prabhakar Desai Vs. SEBI	Sachin Joshi, Advocate
	SEBI Appeal	968/2022	Mr. Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari, Advocate
Sub Matter : Misc. Application/0000295/2023				
	SEBI Appeal	969/2022	Upkar Singh Kohli Vs. SEBI	Markand Gandhi and Co.
Sub Matter : Misc. Application/0001492/2022				
	SEBI Appeal	970/2022	Mohandas Shenoy Adige Vs. SEBI	Visesha Law Services
	Misc. Application	1441/2022	Rajesh Shah - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000966/2022)				

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 CIVIL CAUSE LIST OF DATE :09/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1492/2022	Upkar Singh Kohli - Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000969/2022)	Markand Gandhi and Co.
	SEBI Appeal	1032/2022	P.V.R.MURTHY Vs. SEBI Sub Matter : Misc. Application/0001591/2022 Sub Matter : Misc. Application/0001592/2022	Charmi Sharma Advocate
	SEBI Appeal	1033/2022	MR. VENKATESWARLU NELABHOTLA Vs. SEBI Sub Matter : Misc. Application/0001731/2022 Sub Matter : Misc. Application/0001722/2022	A.VIJAYWARGIYA AND ASSOCIATES Advocates
	SEBI Appeal	1034/2022	YASHOVARDHAN BIRLA Vs. SEBI Sub Matter : Misc. Application/0001730/2022	Triad Law Chambers
	SEBI Appeal	1035/2022	MR. TUSHAR DEY Vs. SEBI Sub Matter : Misc. Application/0001743/2022 Sub Matter : Misc. Application/0001744/2022	Bodhi Legal
	Misc. Application	294/2023	SEBI-DELAY IN REPLY Vs. Rajesh Shah (Main Matter Number :SEBI Appeal/0000966/2022)	Deepanshu M/s.Markand Gandhi and Co.
	Misc. Application	295/2023	SEBI-DELAY IN REPLY Vs. Anoj Menon (Main Matter Number :SEBI Appeal/0000968/2022)	Deepanshu M/s.Markand Gandhi and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>395DISPOSAL-COURTCODE-DOLLARREGISTRATION-AT 1.20PM</u>				
27	SEBI Appeal	239/2023	DOLLAR ADVISORY AND FINANCIAL SERVICES Vs. SEBI	Vedchetan Patil Advocate
Sub Matter :		Misc. Application/0000632/2023		
	SEBI Appeal	240/2023	DOLLAR ADVISORY AND FINANCIAL SERVICES Vs. SEBI	Vedchetan Patil Advocate
Sub Matter :		Misc. Application/0000633/2023		